

क्योंकि वह राज्य सरकारों का उत्तरदायित्व है।

(ख) प्रश्न नहीं उठता।

(ग) जी नहीं। भारत सरकार ने इस मामले में राज्य सरकारों से बातचीत की है। परन्तु साधनों के अभाव के कारण अभी तक इस क्षेत्र में कोई महत्वपूर्ण कार्यक्रम शुरू करने में वे समर्थ नहीं हो सकी हैं।

Development of 'Chitrakut'

5 54. SHRI JAGESHWAR YADAV : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that 'Chitrakut' is an important worth seeing place of pilgrimage in India which is frequently visited by lakhs of pilgrims ;

(b) if so, the steps taken by Government so far for proper development of the place ; and

(c) the steps proposed to be taken for the development of Chitrakut during the fourth five year plan ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Chitrakut is visited by a large number of pilgrims.

(b) and (c). Due to limited resources which necessitate a strict order of priorities, the Central Government is not at present in a position to undertake the development of the place. However, the State Government has made a provision of Rs. 1 lakh for the construction of a tourist bungalow at Chitrakut during the Fourth Plan.

राष्ट्रीयकृत बैंकों में अनुसूचित जाति तथा अनुसूचित आदिम जातियों के कर्मचारी

5255. श्री भीठा लाल मीना : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीयकृत बैंकों में अनुसूचित जाति तथा अनुसूचित आदिम जातियों के व्यक्तियों की संख्या पहले ही बहुत कम है और फिर भी इन बैंकों द्वारा खोली

जाने वाली नई शाखाओं में अनुसूचित जाति तथा अनुसूचित आदिम जाति के व्यक्तियों की भर्ती नहीं की जा रही ;

(ख) यदि हां, तो इसके क्या कारण हैं ;

(ग) क्या सरकार का विचार भविष्य में इन बैंकों द्वारा खोली जाने वाली नई शाखाओं में अनुसूचित जाति तथा अनुसूचित आदिम जाति में से शत प्रतिशत भरती करने का विचार है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

वित्त मंत्री (श्री यशवन्तराव चव्हाण) :

(क) से (घ). यह बात सही है कि राष्ट्रीयकृत बैंकों में अनुसूचित जातियों और अनुसूचित आदिम जातियों के कर्मचारियों की संख्या कम है क्योंकि ये बैंक, राष्ट्रीयकरण से पहले इन जातियों के सदस्यों के लिए कोई पद सुरक्षित नहीं रखते थे। किन्तु सरकार ने 6 नवम्बर, 1970 को सभी राष्ट्रीयकृत बैंकों के नाम ये हिदायतें जारी की हैं कि वे इस सम्बन्ध में वही रीति-नीति अपनायें जो भारतीय रिजर्व बैंक और भारतीय स्टेट बैंक द्वारा अपनायी जाती हैं अर्थात् खुली प्रतियोगिता के आधार पर भरे जाने वाले खाली पदों का 12½ प्रतिशत तथा जिन पदों पर खुली प्रतियोगिता से भिन्न तरीकों से नियुक्तियां की जाती हों, उन पदों का 16½ प्रतिशत अनुसूचित जातियों के सदस्यों के लिए तथा खाली पदों का 5 प्रतिशत अनुसूचित आदिम जातियों के लिए सुरक्षित रखी जाय जिसमें ये शर्तें होंगी :—

(क) केवल उन्हीं पदों को सुरक्षित रखा जायगा जिन पर सीधे नियुक्तियां की जायेंगी ;

(ख) उपयुक्त उम्मीदवार उपलब्ध होने पर ही पदों को सुरक्षित रखा जायेगा और जब किसी वर्ष उपयुक्त उम्मीदवार उपलब्ध नहीं होंगे तब

इन पदों को प्रागे 2 वर्षों के लिए सुरक्षित रखा जायेगा और उसके बाद यदि कोई खाली बच जायेगा तो उसे अन्य जातियों के उम्मीदवारों द्वारा भरा जायेगा।

जहां तक पदोन्नति के द्वारा भरे जाने वाले पदों को सुरक्षित रखने का सम्बन्ध है, इस पर अभी विचार किया जा रहा है।

Scheme for Setting up of Motels along the National Highways in Punjab

5256. SHRI DEVINDER SINGH GARCHA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Punjab Government has submitted a scheme to the Planning Commission for setting up of a number of motels along the National Highways in the State in a year at a cost of Rs. 1 crore ;

(b) if so, the details thereof ; and

(c) whether the State Government has approached the Central Government for assistance of any kind for the implementation of this scheme, if so the details thereof and the action taken by Government thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) According to information received from the Planning Commission, no proposal for setting up motels along the National Highways has been received by them from the Punjab Government.

(b) and (c). Do not arise.

Deposits in the Nationalised Banks

5257. SHRI DEVINDER SINGH GARCHA : Will the Minister of FINANCE be pleased to state :

(a) whether the nationalised banks' bid to attract deposits has not yielded the desired results ;

(b) whether it is a fact that Government are apprehensive of the fact that the profitability of the nationalised banks may decline

if the current trend of rising expenditure on new branches and lack of growth in deposits continue ;

(c) whether it is a fact that in the current year, the expenditure on branch expansion has been steadily on the increase and nearly 1900 branches have been opened since nationalisation with 65 per cent of them in rural areas ;

(d) whether it is a fact that the branch expansion of this magnitude has not attracted more deposits but has instead added to the pressure of demand for new credit and while more credit will bring in more income to the banks, lack of growth in deposits is inhibiting credit expansion ; and

(e) if so, the details, thereof ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) The collection of deposits by nationalised banks is not satisfactory. Attention is invited in this connection to the reply given to Question No. 4240 answered in the Lok Sabha on the 11th December, 1970.

(b) No, Sir, however, it would be premature to precisely forecast profitability in the light of the rapidly expending programme of bank branches in relatively backward areas and extension of credit facilities to hundreds of thousands of small entrepreneurs.

(c) Between 19th July, 1969, and end of September, 1970, 1965 new offices have been opened by the 14 nationalised banks and the State Bank of India and its subsidiaries of which about 65% are in rural areas (i.e. places with population of less than 10,000). Consequently, expenditure on branch expansion has naturally been higher this year than in the past.

(d) and (e). No, Sir ; however, it is an open fact that demand for credit will grow in view of the position stated under part (b) and endeavours will have to be made by mobilising adequate deposits.

Permission Sought by Foreign Companies in India from R.B.I.

5258. SHRI SHASHI BHUSHAN : Will the Minister of FINANCE be pleased to state :

(a) the number and names of foreign